

CERTIFIED ACCOUNTS OF IIT, BOMBAY

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of Technology, Bombay, for the year 1966-67 along with the Audit Report thereon, under sub-section (4) of section 23 of the *Institute of Technology Act, 1961*. [Placed in Library. See No. LT-1970/68]

ANNUAL REPORT OF PRESS COUNCIL

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATHA RAO) : On behalf of Shri K. K. Shah, I beg to lay on the Table a copy of the Annual Report of the Press Council of India for the year 1967, under section 18 of the Press Council Act, 1965. [Placed in Library. See No. LT-1971/68]

ACTION ON ASSURANCES

THE MINISTER OF STATE IN THE DEPARTMENTS OF PRALIA-MENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL) : I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha :—

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| (i) Statement No. I | Fifth Session, 1968. |
| (ii) Supplementary Statement Nos. VII, VIII, IX and X. | Fourth Ses-sion, 1968. |
| (iii) Supplementary Statement No. VII. | Third Session, 1967. |
| (iv) Supplementary Statement No. XV. | Second Ses-sion, 1967. |

(v) **Supplementary First Session, Statement No. 1967, XII.**

[Placed in Library. See No. LT-1972/68]

REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY (AMENDMENT) RULES AND. CONNECTED STATEMENT

SHRI JAGANATHA RAO : I beg to lay on the Table —

(1) A copy of the Requisitioning and Acquisition of Immovable Property (Amendment) Rules, 1968, published in Notification No. G.S.R. 758 in Gazette of India dated the 27th April, 1968, under sub-section (3) of section 22 of the Requisitioning and Acquisition of Immovable Property Act, 1952. [Placed in Library. See No. LT-1973/68]

(2) A statement showing reasons for delay in laying the above Noti-fication.

ANNUAL REPORT OF GARDEN REACH WORKSHOP AND CORRECTED STATEMENT RE: SUPPLY OF TINNED MEAT TO ARMY

THE MINISTER OF STATE (DE-FENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : I beg to lay on the Table—

(1) A copy of the Annual Report of the Garden Reach Workshops Limited, Calcutta for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon.

(2) A statement correcting the reply given on the 18th December, 1967 to Unstarred Question No. 4781 by Shri K. Ramani and others re-garding supply of tinned meat to Army by Essex Farm, Delhi.

[Placed in Library. See No. LT-1974/68]